

C. A. T. Bench, JAIPUR

Date of Order

Orders

24.6.83

Sh. P. V. calls counsel for the applicant.
Sh. Manish Bhendani, counsel for the respondent.

The OA has been disposed of
by a separate order which has
been pronounced in the open court.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

Copy sent to the
app. Counsel & resp
Counsel on

vide 4733 & 4734

date 13-7-83

